

**RESERVE BANK OF INDIA**www.rbi.org.inwww.rbi.org.in/hindie-mail: helpprd@rbi.org.in

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**Reserve Bank Cancels Certificate of Registration of
Shabnam Leasing and Finance Limited, New Delhi**

The Reserve Bank of India, has on July 19, 2005 cancelled the certificate of registration issued to Shabnam Leasing and Finance Limited having its registered office at 21-B1, Prem Nagar, Janakpuri, New Delhi-110 058 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45-IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-IA of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan
Manager****Press Release: 2005-2006/145**